

में कर्मचारियों की नियुक्ति के बारे में प्रष्टाचार का धारोप लगाया गया है ?

रेलवे उपमंत्र: (श्री साहनराज जी):
(क) लगभग ७६७, जिसमें से १३१ अनुसूचित जातियों के लिये प्रारक्षित हैं ।

(ख) से (घ) तीसरे दर्जे की जगहों में भर्ती रेलवे सर्विस कमिशन, इलाहाबाद करता है । और चौथे दर्जे में भर्ती चुनाव बोर्डों (Selection Boards) द्वारा की जाती है जिन में स्थानीय रेलवे अफसरों के अलावा एक बाहर का आदमी भी रहता है । बीकानेर रेल-कारखाने में चौथे दर्जे की भर्ती के लिये ४,२२० प्रजियां प्रायी हैं । लेकिन अभी इन प्रजियों की जांच नहीं हुई है, इसलिये यह नहीं कहा जा सकता कि उनमें से कितनी प्रजियां अनुसूचित जाति के उम्मीदवारों की हैं । अभी यह भी मालूम नहीं हुआ है कि कमिशन और डिबीजन कार्यालय, बीकानेर में अब तक कितनी प्रजियां प्रायी हैं और उनमें कितनी प्रजियां अनुसूचित जाति के लोगों की हैं, क्योंकि प्रर्जी देने की प्रालिखी तारीख अभी बीती नहीं है ।

(ङ) जी, नहीं । सोचे प्रर्जी भेजने वाले उम्मीदवारों के साथ साथ रोजगार दफ्तर (Employment Exchange) से भेजे गये उम्मीदवारों पर भी विचार किया जाता है ।

(च) सवाल नहीं उठता ।

(छ) जी, नहीं ।

Co-operative Societies

199. Shri S. C. Samanta: Will the Minister of Food and Agriculture be pleased to state:

(a) how many multi-unit Co-operative Societies were formed during 1956;

(b) how many Societies were wound up during the same period;

(c) what were the objects of such Societies and to how many States they belonged to; and

(d) whether any new rules and regulations have been framed or proposed to be framed in 1957?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (c). The information is being collected and will be laid on the Table of the Sabha as soon as it is received.

(d) No rules were framed during 1956; but rules have been framed during 1957 and are being published in the Gazette of India.

Development of Indigenous Systems of Medicines

200. Shri Jhulan Sinha: Will the Minister of Health be pleased to state:

(a) the total amount spent last year on the maintenance and expansion of facilities for the development of indigenous systems of medicine; and

(b) an outline of the measures on which the amount has been spent?

The Minister of Health (Shri Karmarkar): (a) and (b). A statement is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 47.]

Recreation Facilities for Nurses in Safdarjang Hospital

201. Shri Warrior: Will the Minister of Health be pleased to state:

(a) what are the recreation facilities provided for the staff of the Safdarjang Hospital;

(b) whether any collections are made from the nurses of the hospital for the sports fund; and

(c) if so, who operates the fund and whether the subscribers are being associated with the control and operation of the fund?

The Minister of Health (Shri Karmarkar): (a) It is presumed that the information is required in respect of the nursing staff only. Recreation facilities have been provided for the

nursing staff of the Sardarjang Hospital out of a Sports Fund to which contributions are made voluntarily by staff nurses at Re. 1 per head per month. These facilities include provision for games like Badminton, Chinese Game, Carrom, Table Tennis and Cards. A gramophone and a Radio have also been provided in the common room in the mess. A picnic is arranged once a month. Film shows are occasionally arranged in the hospital and the nursing staff are permitted to see those shows.

(b) One rupee per head per month is subscribed voluntarily by Staff Nurses towards the Sports Fund.

(c) The Sports Secretary, who is one of the nurses, maintains the accounts which are checked by the Matron and audited by the Accounts Officer. The Medical Superintendent of the Hospital also scrutinises the accounts.

रेलवे कर्मचारियों के लिये त्योहार का भत्ता

२०२. श्री जांगड़े : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिलासपुर जिले में दक्षिण-पूर्व रेलवे के कर्मचारियों को होली, दशहरा या ईद जैसे त्योहारों के अवसर पर त्योहार के दिने अगाऊ वेतन (फेस्टीवल एडवान्स) नहीं दिया गया ; और

(ख) यदि हाँ, तो शासन ने रेलवे कर्मचारियों को इस कठिनाई को हल करने के लिये क्या कार्यवाही की है ?

रेलवे उपमन्त्री (श्री गहनराज झा) :

(क) जी, नहीं, १९५६ में दशहरे के मौके पर और १९५७ में ईद के मौके पर उन सभी लोगों को पेशगी दी गयी थी जो भूगतान के दिन हाजिर थे । लेकिन इस साल होली में पेशगी देने का इन्तजाम समय पर न किया जा सका । सिर्फ कुछ कर्मचारियों को पेशगी दी गयी, लेकिन वह भी दोड़ी थी ।

(ख) त्योहारों की एक सूची बनाकर उन सभी दफ्तरों को भेज दी गयी है जो पेशगी का इन्तजाम करते हैं, ताकि पेशगी समय पर दी जा सके ।

Land Acquisition

203. Shri P. G. Deb: Will the Minister of Transport and Communications be pleased to state:

(a) the compensation given to the landowners of Deogarh and Kuchinda sub-divisions of Sambalpur in Orissa after acquisition of their lands for the construction of the National Highway No. 6 running from Calcutta to Bombay; and

(b) whether the compensation has been fully paid up by now?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The required information is not available with us. It is being collected from the State Government and will be placed on the Table of the House as soon as available.

Experimental Tube-wells in Bombay State

205. Shri K. G. Deshmukh: Will the Minister of Food and Agriculture be pleased to state:

(a) the number of experimental tube-wells allotted to Purna Basin in Bombay State;

(b) how many experiments have been conducted upto this time and at what places; and

(c) how many of them have been successful?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 15 Experimental tubewells.